

the public sector banks to have a new plan for loans as reported in the 'Indian Express' of 18th October, 1985;

(b) if so, the details thereof; and

(c) the extent to which the educated unemployed persons will be benefited by the new plan?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (c). Reserve Bank of India have been advised to instruct the Public Sector Banks that their rural branches should fix a specific day of the month for public disbursement of loans. Reserve Bank of India has also been asked to set up a Working Group under the Chairmanship of the Chairman, National Bank for Agriculture and Rural Development to examine the existing system of small loan disbursal and to suggest improvements. The improvements being effected in the system of disbursal of small loans are expected to remove some of the deficiencies in the existing system and to this extent are also expected to benefit all types of borrowers including the educated unemployed persons.

#### Loss in Foreign Exchange Due to Supply of Sub-standard Goods

1007. **SHRI C. MADHAV REDDI :** Will the Minister of COMMERCE be pleased to state :

(a) whether India's exports in garments, shoes and hosiery have declined recently because of supply of sub-standard goods or not adhering to the specifications;

(b) if so, the details of such cases foreign exchange lost; and action taken by Government separately against the private sector and public sector during the last three years;

(c) whether with a view to avoid such unfortunate incidents, Government have devised some quality check system etc.; and

(d) if so, the details thereof?

**THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) :** (a) and (b). There is no decline in the exports of garments, shoes and hosiery.

(c) and (d). Footwear Components are covered under the purview of Compulsory Quality Control and Preshipment Inspection under the Export (Quality Control and Inspection) Act, 1963. Garments and hosiery are not covered under compulsory Quality Control.

#### Development of Nagarjuna Sagar-Srisaillam Areas a Tourist Centre

1008. **SHRI C. MADHAV REDDY :** Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether he is aware that Nagarjuna Sagar-Srisaillam area is a very picturesque area and rich in bounties of nature and therefore best suited for being developed as a tourist centre;

(b) if so, whether Government have any project under consideration for developing this area as a tourist resort;

(c) if so, the details thereof, and if not the reasons therefor; and

(d) whether Deverkonda port in Nalgonda district is being developed as a tourist resort?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) :** (a) Yes, Sir.

(b) and (c). The State Government proposes to develop Nagarjunasagar as a World Tourist Centre through the Andhra Pradesh Travel and Tourism Development Corporation for which a provision of Rs. 4700 lakhs has been made in the State's 7th Five Year Plan. A proposal for a cafeteria and other facilities at this place is under discussion with the State Government. The State Government is already conducting weekly tours from Hyderabad to Nagarjunasagar and also there is a launch service between Nagarjunasagar and Nagarjunakonda. Another fast launch is also operated for the tourists from

Nagarjunasagar to Srisailam on river Krishna.

(d) No such proposal for developing Deverkonda Port in Nalgonda district has been received from the State Government.

#### Identification of Spots for Development of Tourism in A.P.

1009. SHRI C. MADHAV REDDI: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether in view of increase in tourism, Government have identified spots deserving special attention for being developed as tourist resorts;

(b) if so, the details of such spots, State-wise and funds allotted for the same during 1985-86;

(c) the criteria being followed for selecting such spots; and

(d) the details of such tourist resorts identified in Andhra Pradesh ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): (a) The Department of Tourism in consultation with the respective State Governments has identified spots of tourist importance in each State for phased development with the combined resources of State, Centre and private sector.

(b) The Department does not allocate funds State-wise or for each individual tourist centre. State Government are expected to formulate specific schemes and the Department provides central assistance for tourism schemes based on the availability of resources and the merits of the project proposal forwarded by the State Governments.

(c) The general criteria followed for selecting a centre are the historical, cultural, religious and scenic importance of

the place and other potentials such as those for sports or adventure tourism.

(d) The following are the centres identified in Andhra Pradesh :

Hyderabad, Nagarjunasagar, Ethipothala, Srisailam, Mahanandi, Cuddapah, Tirupati, Kalahasti, Pulicat Lake, Horsley Hills, Lepakshi, Ananthapur, Kurnool, Medak, Bhongir, Yadagirikutta, Warangal, Ramappa, Pakhal (Lake and Ethunagaram Wildlife Sanctuary), Amravati (Chirala Vijaya)-wada, Suryapet, Visakhapatnam, Bhimunipatnam, Burra Caves, Anantagiri, Araku.

#### Foreign Exchange Remittances by Companies to their Collaborators

1010. SHRI HUSSAIN DALWAI: Will the Minister of FINANCE be pleased to state :

(a) the amount of foreign exchange remittances effected by companies having technical or financial collaboration to their foreign collaborators towards (a) Royalty, (b) dividends, (c) technical consultancy fees, and (d) on any other account;

(b) whether Government consider automobile industry a sector from which such remittances are warranted;

(c) the amount of foreign exchange remittances from various industries like, pharmaceuticals, engineering, chemicals etc.; and

(d) whether Government have laid down any ceiling for an Industry for the amount of foreign exchange remittance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (c). The remittances made by companies in India on account of profits, dividends, royalty and technical know-how fees during the year 1982-83, which is the latest year for which data is available, are as